

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 3

IA No.- 2239/ND/2021 in IB- 2721/ND/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 18.05.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 2239/ND/2021:

Application filed by two claimants seeking direction to RP against rejecting the applicants as a Financial Creditor in a class of Creditors. Learned Counsel Mr. Bhatt for RP accepts notice and request that copy of application be served. Let, copy of application be served during course of the day. Let, reply be filed within two weeks, with copy in advance to the other side.

List on 08.06.2021

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**